

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 98 OF 2015

Dated: 1st April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Power Grid Corporation of India Ltd.Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr.Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

ORDER

We have heard learned counsel for the appellant.

List the matter for further hearing on **06.04.2016**.

**(I.J. Kapoor)
Technical Member**
ts/dk

**(Justice Ranjana P. Desai)
Chairperson**